GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3476

TO BE ANSWERED ON THE 10th DECEMBER, 2019/ AGRAHAYANA 19, 1941 (SAKA)

SHORTAGE OF FUNDS IN PARAMILITARY FORCES

3476. SHRI VASANTHAKUMAR H.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is aware that some of the security forces, paramilitary forces and investigating agencies etc., are facing shortage of funds for their day to day activities like ration allowances etc.;

(b) if so, the details thereof and the steps being taken so far by the Government in this regard;

(c) whether the Government proposes to relax the leave, transfer benefit to the nearby home States for the paramilitary forces and if so, the details thereof; and

(d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): Sufficient funds were provided to the paramilitary forces to meet the day to day expenses at the beginning of the Financial Year 2019-20. Due to revision in the rates of Ration Money Allowance notified on 12.07.2019, with retrospective effect from 1.4.2016, demands for additional funds received from the Forces have been included in First Batch of Supplementary Demands for Grants 2019-20 under Grant No.48-Police.

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(c) & (d): The Forces already have fair and transparent leave and transfer policies. The personnel posted at Battalions are entitled to 60 days Earned Leave (EL) per year as against normal entitlement of 30 days for others. The transfer policy, inter alia, includes posting of personnel near their home town during last two years of superannuation, posting of personnel as per their request on compassionate grounds in deserving cases and posting of couples at the same stations etc. Further, as far as possible, officers and personnel who have completed prescribed tenure in field area are given posting in peace locations.

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